

After D.B. cases, Hon'ble Judges sitting in Division Bench will sit singly and take up Single Bench (Civil & Criminal) urgent/motion cases.

ROSTER OF 4TH WEEK FROM 24.6.2013 & 25.6.2013

D.B. (Civil & Criminal) Hon'ble Satish Kumar Mittal, J
Hon'ble Rekha Mittal, J

D.B. (Civil & Criminal) Hon'ble Ajay Kumar Mittal, J
Hon'ble R.P.Nagrath, J

(Note)

After D.B. cases, Hon'ble Judges sitting in Division Benches will sit singly and take up Single Bench (Civil & Criminal) urgent/motion cases.

ROSTER OF 4TH WEEK FROM 26.6.2013 & 27.6.2013

D.B. (Civil & Criminal) Hon'ble Satish Kumar Mittal, J
Hon'ble Rekha Mittal, J

D.B. (Civil & Criminal) Hon'ble Ajay Kumar Mittal, J
Hon'ble R.P.Nagrath, J

S.B. (Civil & Criminal) Hon'ble Rajiv Narain Raina, J

(Note)

After D.B. cases, Hon'ble Judges sitting in Division Benches will sit singly and take up Single Bench (Civil & Criminal) urgent/motion cases.

ROSTER OF 4TH WEEK FOR 28.6.2013

D.B. (Civil & Criminal) Hon'ble Satish Kumar Mittal, J
Hon'ble Rajiv Narain Raina, J

S.B. (Civil & Criminal) Hon'ble Ajay Kumar Mittal, J

(Note)

After D.B. cases, Hon'ble Judges sitting in Division Bench will sit singly and take up Single Bench (Civil & Criminal) urgent/motion cases.

Hon'ble the Acting Chief Justice has been pleased to pass the following orders: -

- During the working period of Summer Vacation 2013, cases filed upto 12'O Clock will be listed before the appropriate

Hon'ble Division/Single Benches on the next day and the cases filed after 12'O Clock will be listed after a gap of one day.

- Mentioning of urgent cases will be made before the senior most Hon'ble Vacation Judge. Hon'ble Vacation Judges will also attend election work, if any, fixed during the vacation period.
- Habeas Corpus Petitions filed on the following Saturdays Sundays and Gazetted holiday be placed before the following Hon'ble Judges: -

1.6.2013 & 2.6.2013	Hon'ble Paramjeet Singh, J
8.6.2013 & 9.6.2013	Hon'ble Paramjeet Singh, J
12.6.2013	Hon'ble Paramjeet Singh, J
15.6.2013 & 16.6.2013	Hon'ble Naresh Kumar Sanghi, J
22.6.2013 & 23.6.2013	Hon'ble R.P.Nagrath, J
29.6.2013	Hon'ble Rameshwar Singh Malik, J
30.6.2013	Hon'ble S.P.Bangarh, J

- In case above said Hon'ble Judges are not available then Habeas Corpus Petitions will be entertained by other Hon'ble Vacation Judge, available at station.
- Court timings will be 10.00 a.m. to 1.00 p.m. and 1.45 to 4.00 p.m. Office timings will be 10.00 a.m. to 5.00 p.m. with half an hour break, i.e., from 1.00 p.m. to 1.30 p.m.

By order of Hon'ble the Acting Chief Justice.

Sd/-
Registrar Judicial
27.5.2013